

**GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2517**

**TO BE ANSWERED ON 17<sup>th</sup> MARCH, 2021**

**Income of petrol pump operators**

**2517 # Shri Neeraj Dangi:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

(a) whether Government is making efforts to increase the income of petrol pump operators across the country from the Central level;

(b) if so, the details thereof; and

(c) if not, whether Government intends to increase the diesel margin by implementing the recommendations of the Apoorva Chandra Committee?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

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(a) to (c) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements.

Based on the recommendations of the Apurva Chandra Committee, Ministry of Petroleum and Natural Gas had advised to the OMCs about enhancement of dealer's margin on petrol & diesel effective 01.07.2011.

Subsequently, the dealers' margin for petrol and diesel have been increased by OMCs from time to time based on the Apurva Chandra Committee recommendations.

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